CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.419/06

Friday this the 9th day of June 2006

C O R A M :-

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN
HON'BLE MR.GEORGE PARACKEN, JUDICIAL MEMBER

Sushama.V.S.,
W/o.Pradeep,
R.S.Bhavan, Satyam Nagar, Industrial Estate P.O.,
Pappanamcode, Thiruvananthapuram.   ...Applicant

(By Advocate Mr.P.N.Santhosh)

Versus

1. Union of India represented by the Secretary,
    Department of Space, Government of India,
    Anthareeksha Bhavan, New B.E.L.Road,
    Bangalore – 560 094.

2. The Vikram Sarabai Space Centre,
    represented by its Director, VSSC, ISRO Post,
    Thiruvananthapuram – 695 022.

3. The Principal,
    VSSC Central School, Thiruvananthapuram.

4. Geethakumari.C.,
    Music Teacher,
    VSSC Central School, Thiruvananthapuram.   ...Respondents

(By Advocate Mr.T.P.M.Ibrahim Khan,SCGSC)

        This application having been heard on 9th June 2006 the Tribunal on the same day delivered the following :-

O R D E R

HON'BLE MRS.SATHI NAIR, VICE CHAIRMAN

        The applicant was working as a Music Teacher in the VSSC Central School since 2.12.1995 to 31.3.2006 on part time basis. She is now aggrieved as the 4th respondent has been given a transfer from Sreeharikotta (Andhra Pradesh) to the post which she was holding. When the matter came up, counsel for the applicant submitted that the applicant
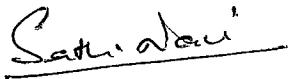
has given a representation at Annexure A-5 to the 1st and 2nd respondents and he will be satisfied if a direction is given to dispose of the said representation within a fixed time frame. Counsel for the respondent has no objection in adopting such a course of action.

2.   Accordingly, we direct the 1st and 2nd respondents to consider and disposed of the representation of the applicant at Annexure A-5 and communicate a decision to the applicant within a period of one month from the date of receipt of a copy of this order. The O.A is disposed of at the admission stage. No order as to costs.

(Dated the 9th day of June 2006)

GEORGE PARACKEN
JUDICIAL MEMBER

SATHI NAIR
VICE CHAIRMAN

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